								Annex	ure-7							
			Name o	f the corpora	te debtor: Rl	EI Agro Lim	ited; Date of	commencem	ent of liquid	ation: 24/08/	2017; List	of stakehold	ers as on: 25	/01/2021		
					List of o	ther stakeho	olders, if any (other than f	inancial cred	itors and op	erational cr	editors)				
								(Amoun	t in ₹)							
Sl. No		Category		Details of claim received									Amoun t of		Amount of	Remarks
	stakeholde	-	o n No.	Date of	Amoun t	Amount of	Natur e of	Amount	Whether	Amount	% share in	contingen t		claim	claim	, if any
	r	stakeholde		receip t	claimed	claim	claim	covered by	lien /	covered by	total			rejecte d	under	
	I	r s				admitte d		lien or	attachmen	guarante e	amount of	1	dues, that		verificatio	
		(preferenc						attachmen	l -		claims		may be set		n	
		е							removed?		admitted		off			
		shareholde						disposal	(Yes/No)							
1	Atul Rathi	Equity	NIL	9/9/2018	60,000	60,000	Unsecured	NIL	NIL	NIL	100	NIL	NIL	NIL	NIL	NIL